

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:293
ANSWERED ON:25.07.2000
INDIAN PENAL CODE
SU THIRUNAVUKKARASAR

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government propose to bring a new IPC to replace Indian Penal Code, 1860 in view of the fact that it has become obsolete;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (I.D.SWAMI)

(a): No,Sir.

(b): Does not arise.

(c): Various provisions of the Indian Penal Code, 1860 are amended from time to time to plug the loopholes and to make certain provisions of the Code more effective. This is a continuous process.